

**Rural Water Supply Schemes in
Andhra Pradesh**

1338. Shri Laxmi Dass: Will the Minister of Health be pleased to state:

(a) whether the Andhra Pradesh Government have requested the Central Government to allot additional funds for rural water supply schemes during 1964-65 in the State;

(b) if so, the amount of additional funds asked for; and

(c) the action taken thereon?

The Minister of Health (Dr. Sushila Nayar): (a) and (b). A request has been received by the Planning Commission from the Government of Andhra Pradesh for an allotment of at least Rs. 1.50 crores during 1964-65 for rural water supply schemes under the Local Development Works Programme.

(c) The matter is under consideration in the Planning Commission.

12.01 hrs.

**CALLING ATTENTION TO A
MATTER OF URGENT PUBLIC
IMPORTANCE**

**RECENT EXPLOSIONS IN JAMMU AND
KASHMIR**

Shri R. Barua (Jorhat): I call the attention of the Minister of Home Affairs to the following matter of urgent public importance and I request that he may make a statement thereon:

The recent explosions in Jammu and Kashmir State particularly in the office of the Deputy Commissioner, Poonch, and at Betar Dam.

The Minister of State in the Ministry of Home Affairs (Shri Hathi): On the night intervening the 13th and 14th March, 1964, an explosion took

place at 23.30 hours by the side of a foot path behind the Poonch Fort. This was followed by a second explosion at 23.45 hours, about 500 yards away from the first explosion, beneath the window of the office of the Deputy Commissioner, Poonch, as a result of which glass-panes were damaged. On the morning of the 14th March, 1964, at 06.45 hours a live bomb was detected near the wall of the Deputy Commissioner's office, about 2 yards away from the place of second explosion. The assistance of the Army was requisitioned to remove the bomb, but before the Army experts arrived, the bomb exploded at 07.45 hours, that is, after an hour of its detection. As a result of the explosion the wall of the office building of the Deputy Commissioner, Poonch, was slightly damaged and window-panes were broken. There was no loss of life.

The places of the occurrence are within 500 to 1000 yards south of the Police Station at Poonch and about 4 miles distant from the Cease-fire Line. Investigations into the explosions are being conducted by the State Government. Two persons have been arrested in this connection.

As regards the reported attempt to wreck the water channel at Betar near Poonch, the Government of Jammu and Kashmir have intimated that no such incident occurred.

Shri R. Barua: May I know whether Government is aware of any well-laid plan for sabotage in this area; if so, how is it that the bombs could not be detected even after the first explosion till actually they exploded?

Shri Hathi: It was possible to detect the third bomb, the live bomb, but before the other two exploded, they could not be detected in spite of all the watch they kept.

Shri R. Barua: What was the speed of the detecting machinery?

Mr. Speaker: Only one question. Shri Kamath.

Shri Hari Vishnu Kamath (Hoshangabad): Does not Government think that these increasingly frequent attempts at sabotage and subversion by pro-Pakistani spies and agents are partly due to the pall of uncertainty about its future that unfortunately hangs over Kashmir, and if so, does Government propose to normalise the situation and dispel this pall of uncertainty by the fullest integration at a very early date of that State with the Indian Union as desired by the new Government of Jammu and Kashmir?

Mr. Speaker: It is a matter of policy, much wider than this.

Shri Hari Vishnu Kamath: They are increasingly frequent.

Mr. Speaker: Can that be put on this question?

Shri Hari Vishnu Kamath: The sabotage and subversion are increasingly frequent. Does he think that they are due partly to this uncertainty?

Mr. Speaker: He leaves the question and goes to a wider matter.

Shri Hari Vishnu Kamath: I invite your attention to the fact that yesterday you permitted a question which was a question of policy more or less.

Mr. Speaker: I might have made a mistake. I am not going to repeat it.

Shri Hari Vishnu Kamath: No, Sir. You rightly allowed it.

Mr. Speaker: He might kindly put a question about the explosion.

Shri Hari Vishnu Kamath: Does he think that these explosions are partly due to the fact that there is a pall of uncertainty hanging over Kashmir,

and if so, does he propose to end it by the fullest integration of that State . . .

The Minister of Finance (Shri T. T. Krishnamachari): This is more explosive than the explosion.

The Minister without portfolio (Shri Lal Bahadur Shastri): I do not think that these explosions are due to the reasons suggested by Shri Kamath.

Shri Hari Vishnu Kamath: I said 'Partly due to'.

Shri Lal Bahadur Shastri: However, there are some mischievous people who resort to these tactics. Over the main objective of integration, complete integration of Jammu and Kashmir with India, we are of the same opinion, wholly and entirely; and there is no difference on that. As I said, we will wait; we should wait as to how the new Government wants to proceed in that matter.

श्री श्रीकार लाल बेरवा (कोटा) :

क्या यह सच नहीं है कि पाकिस्तानियों ने गत वर्ष २४ अक्टूबर को भी बेतर बांध को हानि पहुंचायी थी और पानी को पाकिस्तान में ले जाने के लिये फीडर प्रणाली को काट दिया था और नाली बना कर पानी को अपनी तरफ ले गये थे और अब उसके बाद यह बम विस्फोट हुआ है तो ऐसे बम विस्फोटों को रोकने के लिए जोकि बेतर बांध को तोड़ने के लिए किये जा रहे हैं, सरकार ने क्या इंतजाम किया है ?

अध्यक्ष महोदय : मौजूदा बम विस्फोट पर माननीय सदस्य सवाल करें ।

श्री श्रीकार लाल बेरवा : बेतर बांध को तोड़ने के लिए उन्होंने एक विस्फोट किया है और इससे पहले भी २४ अक्टूबर को बेतर बांध को हानि पहुंचाने की घटना

हो चुकी है तो मैं जानना चाहूंगा कि सरकार ने बेतर बांध को इन बम विस्फोटों से बचाने के लिए क्या कोई इंतजाम किया है ?

Shri Hathi: So far as this is concerned, the Jammu and Kashmir Government have stated that no such incident had happened.

श्री कछवाय (देवास) : मैं यह जानना चाहता हूँ कि यह बम कहां के बने हुए थे ? जिन लोगों को पकड़ा है या पकड़ा जा रहा है उनके अलावा और किन किन लोगों का हाथ था और इन बम विस्फोटों से कितना हमारा नुकसान हुआ है ?

श्री लाल बहादुर शास्त्री : बम कहां के थे अर्थात् कहां के बने थे यह मालूम नहीं है लेकिन उसकी जांच पड़ताल तो हो रही है और तभी कुछ इसके बारे में मालूम होगा । नुकसान कोई ऐसा खाम नहीं हुआ है । डिप्टी कमिश्नर के दफ्तर के पास जहां वह बम गिरा था उससे उनकी दीवार का एक हिस्सा खराब हो गया है ।

श्री कछवाय : क्या नुकसान नहीं हुआ इसीलिए इसकी भी जांच नहीं की जा रही है कि वह बम कहां के बने हुए थे ?

प्रध्यक्ष महोदय : मंत्री महोदय ने बतलाया कि जांच तो की जा रही है और उसके बाद सभी बातें मालूम हो जायेंगी । माननीय सदस्य तक तब धीरज धरें ।

श्री यशपाल सिंह : क्या सरकार ने इस बात के ऊपर गौर किया है कि यह घटनाएं पहले भी इस तरह से घटी हैं और यह कोई पहली घटना नहीं है तो कहीं ऐसा तो नहीं है कि काश्मीर के राजनीतिक लीडरों की रिटैलरीज के कारण यह घटनाएं घटित हो रही हों ?

श्री लाल बहादुर शास्त्री : जी नहीं । माननीय सदस्य तो बड़े सावधान व्यक्ति हैं । जब से वह पार्लियामेंट के सदस्य हुए हैं अगर वह देखें तो पायेंगे कि इस तरह की कई घटनाएं पहले भी घट चुकी हैं लेकिन करा क्या जाये आपको तो हर बुराई उस पोलीटिकल पार्टी में जोकि पावर में होती है उसमें ही नजर आती है लेकिन अगर आप स्वयं अपने अन्दर भी कभी झांक कर देखें तो आपको ठीक मालूम हो जायगा ।

Shri Kapur Singh (Ludhana): Have the Government any reason to believe that this occurrence and other similar occurrences finally connect up with the drama of Kashmir being played on the UNO stage now?

Shri Lal Bahadur Shastri: The hon. Member can decide it for himself.

Dr. L. M. Singhvi (Jodhpur): May I know whether Government suspect any foreign espionage assisted by local political parties, such as the political Conference or the Plebeascite Front, in having these disturbances in these areas and if so whether any arrests have been effected in pursuance of this suspicion?

Shri Lal Bahadur Shastri: Two arrests have been made. As far as I am aware, I do not think any political party, or the political parties whose names were taken by the hon. Member, is involved in it. It is difficult for me to say anything final as the matter is still under investigation. But there are agent provocateurs do all these things.

Dr. L. M. Singhvi: The names of those who have been arrested.

Mr. Speaker: The names of those who have been arrested are wanted.

Shri Lal Bahadur Shastri: The names are not here.

श्री प्रकाशवीर शास्त्री (बिजनौर) : समय समय पर होने वाले हमले और इस प्रकार के स्थान स्थान पर होने वाले बम विस्फोटों आदि की घटनाओं को किसी भयंकर आने वाले संकट की सूचना समझ कर क्या भारत सरकार ने इस प्रकार की जानकारी लेने का भी यत्न किया है कि इसमें पाकिस्तानी अथवा पाकिस्तानी समर्थक तत्व तो काम नहीं कर रहे हैं और काश्मीर राज्य विधान मंडल जो है वह इनको रोकने में समर्थ नहीं हुआ है तो क्या भारत सरकार अथवा गृह मंत्रालय अपनी ओर से कुछ इस प्रकार के कुशल कर्मचारी भेज रहा है जिनसे इन घटनाओं को भविष्य में रोका जा सके ?

श्री लाल बहादुर शास्त्री : जी हाँ, कुछ इस में पाकिस्तानी तत्वों का हाथ हो सकता है। इसकी हमें जानकारी है और इस पर काफी पता भी हम रखते हैं और लगाने की कोशिश भी करते रहते हैं और हम उसका इंतजाम भी करेंगे। जम्मू व काश्मीर सरकार से हमने बातचीत भी की है। उन्होंने भी कहा है कि अगर जरूरत हुई तो वह हमसे उसके लिए मांग करेंगे और अगर उन्होंने हमसे मांगा तो बहुत जल्द हम उनकी मदद के लिए यहां से भेज देंगे।

श्री प्रकाशवीर शास्त्री : मेरा सवाल यह नहीं था। मेरा सवाल बड़ा स्पष्ट था कि भारत सरकार जब इस बात को जानती है कि काश्मीर की स्थिति इतनी संकटापन्न हो गई है और इस तरह की घटना आये दिन बढ़ती जा रही हैं तो बजाय इसके कि उनसे आप इस बारे में राय करें आप खुद अपनी ओर से इस संकटापन्न स्थिति का मुकाबला

करने के लिए इस तरह से क्यों नहीं कार्यवाही करते ?

श्री लाल बहादुर शास्त्री : जम्मू व काश्मीर गवर्नमेंट बहुत सावधान व सतर्क है।

श्री प्रकाशवीर शास्त्री : वह कहां सावधान है ?

12.16 hrs.

PAPERS LAID ON THE TABLE

FOURTH VALUATION REPORT OF L.I.C.

The Minister of Finance (Shri T. T. Krishnamachari): I beg to lay on the Table a copy of the Fourth Valuation Report of the Life Insurance Corporation of India as at 31st March, 1963 under section 29 of the Life Insurance Corporation Act, 1956. [Placed in Library. See No. LT-2548/64].

NOTIFICATIONS UNDER CUSTOMS ACT

The Minister of Planning (Shri B. R. Bhagat): I beg to lay on the Table—

(1) a copy each of the following Notifications under Section 159 of the Customs Act, 1962:—

- (i) G.S.R. 270 dated the 29th February, 1964.
- (ii) G.S.R. 271 dated the 29th February, 1964.
- (iii) G.S.R. 272 dated the 29th February, 1964.
- (iv) G.S.R. 273 dated the 29th February, 1964.
- (v) G. S. R. 274 dated the 29th February, 1964.
- (vi) G.S.R. 275 dated the 29th February, 1964.
- (vii) G.S.R. 391 dated the 7th March, 1964.